

(c) the promotional activities undertaken by Government and the Coir Board to promote Coir sector in Maharashtra during the last five years, year-wise with results achieved therefrom; and

(d) the promotional activities that are proposed to be undertaken for this sector in the State during the Twelfth Five Year Plan?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VALAYAR RAVI): (a) and (b) Yes, Sir. 21 Coir production Units and 25 exporters from Maharashtra are registered with the Coir Board under the Coir Industry (Registration) Rules 2008. A Coir Show Room-cum-Sales Depot (Coir Bhavan) is also functional at Mumbai for marketing coir and coir products.

(c) and (d) Coir Board is undertaking skill development activities in the State of Maharashtra under its Skill Upgradation and Quality Improvement programme. The details for the last five years are given below:

Year	No. of persons trained.
2007-2008	180
2008-2009	451
2009-2010	170
2010-2011	83
2011-2012	320

These activities are likely to continue in the XII Plan also.

Setting up of MSMEs

2086. SHRI BHUBANESWAR KALITA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of micro, small and medium enterprises (MSME) set up in the country particularly in the State of Assam during last five years;

(b) if so, the details of funds proposed sanctioned and allotted by Government for the purpose during this period in Assam and the steps being taken by Government to promote the products; and

(c) the details thereof?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) The Micro, Small and Medium Enterprises (MSME) set

up in the country, as per information obtained from State/UT Commissionerates/Directorates of Industries on number of Entrepreneurs Memorandum (Part-II) filed under Micro, Small and Medium Enterprises Development Act, 2006, for the last five years, State-wise is given in the Statement-I (*See below*)

(b) and (c) The details of financial assistance, during this period, provided to the States/UTs including Assam for development of MSME and promotion of MSME products are as given in the Statement-II to V (*See below*).

Statement-I

Number of Entrepreneurs Memorandum (Part-II) issued to the Micro, Small and Medium Enterprises by the District Industries Centre under the various State/UT Commissionerate/Directorates of Industries during the last five years.

Sl.No.	Name of the State/ Union Territory	2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7
01.	Jammu and Kashmir	1,044	971	1,192	914	1,170
02.	Himachal Pradesh	832	925	1,053	942	856
03.	Punjab	932	1,272	2,189	2,988	3,087
04.	Chandigarh	32	161	255	174	259
05.	Uttarakhand	1,500	1,346	1,871	1,973	2,121
06.	Haryana	2,489	2,599	2,357	2,707	2,759
07.	Delhi	131	70	165	199	345
08.	Rajasthan	13,873	14,609	14,630	14,904	14,678
09.	Uttar Pradesh	30,443	31,629	33,479	33,027	33,568(P)
10.	Bihar	2,855	3,134	4,010	4,302	4,108
11.	Sikkim	14	71	18	40	30
12.	Arunachal Pradesh	63	107	111	50	36(P)
13.	Nagaland	687	2,498	1,445	141(P)	-
14.	Manipur	54	139	81	122	120
15.	Mizoram	226	478	500	198	131

1	2	3	4	5	6	7
16.	Tripura	156	236	218	218	205
17.	Meghalaya	403	397	1,040	748	573
18.	Assam	1,811	1,711	1,678	1,506	1,218
19.	West Bengal	17,618	13,428	11,685	10,109	13,470
20.	Jharkhand	940	1,051	669	690	939
21.	Odisha	1,515	1,588	1,758	1,657	2,155
22.	Chhattisgarh	1,335	1,291	1,089	1,206	1,741
23.	Madhya Pradesh	12,319	14,183	19,748	19,704	20,104
24.	Gujarat	13,185	17,866	19,992	27,939	51,781
25.	Daman and Diu	164	247	107	126	83
26.	Dadra and Nagar Haveli	307	143	104	74	106
27.	Maharashtra	11,396	12,148	11,896	14,496	15,606
28.	Andhra Pradesh	4,478	4,726	9,144	9,204	9,260
29.	Karnataka	14,984	15,705	17,195	18,434	21,021
30.	Goa	57	76	112	88	97
31.	Lakshadweep	5	14	23	24	8
32.	Kerala	11,068	15,935	12,013	10,194	10,020
33.	Tamil Nadu	27,209	32,049	41,799	57,902	70,639
34.	Puducherry	144	214	200	186	120
35.	Andaman and Nicobar Island	50	60	68	77	82
ALL INDIA		174,319	193,077	213,894	237,263	282,496

Source: The States/UTs Commissionerate/Directorate of Industries. Note: (P)-Provisional, - information not received

*Statement-II***Credit Linked Capital Subsidy Scheme for Technology Up gradation:**

For modernization of micro and small enterprises (MSEs), a subsidy of 15% is provided for loans up to Rs. 1, crore through the banks under the scheme.

The State/UT-wise subsidy provided under the scheme during the last five years is as under:

Sl.No.	Name of the State/UT	Details of financial assistance released under the scheme				
		2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7
1.	Jammu and Kashmir	0.00	0.00	0.00	1.00	0.00
2.	Himachal Pradesh	0.00	0.00	0.00	15.00	2.10
3.	Punjab	173.85	696.80	1373.00	2927.32	1999.12
4.	Chandigarh	57.59	105.60	185.90	145.00	44.55
5.	Uttarakhand	0.00	0.00	0.00	6.40	30.00
6.	Haryana	272.50	448.00	492.60	1287.78	1753.10
7.	Delhi	17.00	307.00	148.90	461.64	295.07
8.	Rajasthan	385.10	485.20	593.80	1109.71	1493.23
9.	Uttar Pradesh	173.30	176.40	155.20	593.03	295.63
10.	Bihar	0.00	24.20	36.50	24.72	2.61
11.	Sikkim	0.00	0.00	15.00	0.00	0.00
12.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
13.	Nagaland	0.00	0.00	30.00	0.00	0.00
14.	Manipur	0.00	6.80	0.00	0.00	0.00
15.	Mizoram	0.00	0.00	0.00	0.00	0.00
16.	Tripura	2.80	0.00	3.90	0.00	0.00

1	2	3	4	5	6	7
17.	Meghalaya	0.00	0.00	0.00	0.00	0.00
18.	Assam	25.80	0.00	9.10	0.00	0.00
19.	West Bengal	111.00	17.00	194.70	279.59	133.80
20.	Jharkhand	47.40	39.10	125.90	200.70	40.80
21.	Odisha	329.60	142.40	61.50	394.44	187.89
22.	Chhattisgarh	208.30	127.60	93.60	91.46	21.88
23.	Madhya Pradesh	56.10	105.80	143.00	210.87	209.23
24.	Gujarat	355.00	725.60	1970.80	4492.19	4472.85
25.	Daman and Diu	0.00	0.00	0.00	24.89	17.83
26.	Dadra and Nagar Haveli	0.00	19.30	15.00	51.39	30.58
27.	Maharashtra	794.90	1090.40	2048.80	2307.78	2183.95
28.	Andhra Pradesh	867.00	1460.30	909.80	1577.81	1839.95
29.	Karnataka	760.90	1605.80	1519.10	3106.55	1962.17
30.	Goa	25.40	14.60	19.40	25.45	6.22
31.	Lakshdeep	0.00	0.00	0.00	0.00	0.00
32.	Kerala	67.10	108.10	132.60	179.31	155.08
33.	Tamil Nadu	1629.20	2002.20	3704.80	4501.69	1835.72
34.	Puducherry	20.50	32.00	0.00	1.95	63.21
35.	Andman and Nicorbar Island	0.00	0.00	0.00	0.00	0.00
TOTAL		6380.40	9740.20	13984.20	24017.67	19076.57

Statement-III**Micro and Small Enterprises Cluster Development Programme (MSE-CDP):**

For development of micro and small enterprises in the clusters, assistance up to 80% of the total project cost (subject to a ceiling of Rs. 10 crore per project) is provided under the scheme

The State/UT-wise financial assistance provided under the scheme during the last five years is as under:

(In Rs. Lakh)

Sl.No.	Name of the State/UT	Details of financial assistance released				
		2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7
1.	Jammu and Kashmir	0	0	66.39	105.03	3.75
2.	Himachal Pradesh	4.05	5.28	7.15	0	0
3.	Punjab	27.90	13.63	41.9	10.58	202.78
4.	Chandigarh	0	0	0	0	0
5.	Uttarakhand	13.68	3.7	5.66	0	2.5
6.	Haryana	20.35	5.97	3.7	0	7.78
7.	Delhi	0	0.5	16.01	0	0
8.	Rajasthan	38.03	209.41	176.5	253.23	0
9.	Uttar Pradesh	98.82	243.21	82.7	262.13	40.28
10.	Bihar	7.50	8.37	17.56	12.88	0
11.	Sikkim	0	0	1.5	9.71	0
12.	Arunachal Pradesh	10.00	9	60	106.51	0
13.	Nagaland	185.38	0.77	6.02	0	0
14.	Manipur	5.00	17.1	3	0.5	2
15.	Meghalaya	4.05	7.92	0	0	0

1	2	3	4	5	6	7
16.	Tripura	0	0	185.75	0	8.33
17.	Mizoram	120.03	20.5	9	2	0
18.	Assam	89.7	348.99	581	380.39	131.2
19.	West Bengal	165.34	81.04	116.28	83.14	317.67
20.	Jharkhand	0	3.06	1.89	8.14	4.08
21.	Odisha	63.77	52.95	131.85	7.28	69.4
22.	Chhattisgarh	157.52	0	58.86	47.54	0
23.	Madhya Pradesh	53.31	20.07	39.92	41.96	58.97
24.	Gujarat	25.7	2.25	2	17.71	162
25.	Daman and Diu	0	0	0	0	0
26.	Dadra and Nagar Haveli	0	0	0	0	0
27.	Maharashtra	5.92	103.36	210	767.27	899.58
28.	Andhra Pradesh	28.67	23.94	42.57	0	28.85
29.	Karnataka	20.93	20.63	166.46	292.4	8.1
30.	Goa	1.0	0	0	3.78	0
31.	Lakshadweep	0	0	0	0	0
32.	Kerala	272.90	312.41	194.8	193.4	104.61
33.	Tamil Nadu	103.32	313.63	323.35	635.04	1025.16
34.	Puducherry	0	0	0	0	0
35.	Andaman and Nicobar Island	0	0	0	0	0
36.	Misc.Exp.	133.66	76.60	38.45	0.00	1.39
TOTAL		1656.8	1904.29	2590.27	3240.62	3077.84

Statement-IV**ISO-9000/ISO-14001 Certification Reimbursement Scheme:**

For acquiring, of ISO-9000/ISO-14001 certification by the micro and small enterprises, reimbursement to the extent of 75% (subject to a maximum of Rs. 75,000/-) of the expenditure incurred in provided under the scheme.

The State/UT-wise financial assistance provided under the scheme during the last five years is as under:

Sl.No.	Name of the State/UT	Govt. of India assistance released				
		2007-08	2008-09	2009-10#	2010-11	2011-12
1	2	3	4	5	6	7
1.	Jammu and Kashmir	2.25	3.59	0.00	1.59	0.00
2.	Himachal Pradesh	3.83	9.94	4.08	3.07	2.13
3.	Punjab	53.52	53.03	19.98	29.79	14.40
4.	Chandigarh	1.42	0.00	0.00	0.00	0.00
5.	Uttarakhand	13.19	9.02	1.71	12.50	5.58
6.	Haryana	43.79	33.26	17.58	15.04	24.96
1.	Delhi	36.70	16.40	9.77	12.93	14.81
8.	Rajasthan	34.38	38.49	16.21	15.73	15.55
9.	Uttar Pradesh	32.43	23.09	16.99	22.67	20.20
10.	Bihar	2.93	1.31	0.00	0.88	0.39
11.	Sikkim	0.00	0.00	0.00	0.00	0.00
12.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
13.	Nagaland	0.00	0.00	0.00	0.00	0.50
14.	Manipur	0.00	0.00	0.00	0.00	0.00
15.	Mizoram	0.00	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7
16.	Tripura	0.00	0.00	0.00	0.00	0.00
17.	Meghalaya	0.00	0.00	0.00	0.00	0.00
18.	Assam	0.00	2.27	0.33	2.83	4.44
19.	West Bengal	46.27	30.18	33.52	44.76	45.00
20.	Jharkhand	1.15	2.19	0.52	1.70	4.39
21.	Odisha	9.25	4.53	1.86	13.72	10.06
22.	Chhattisgarh	3.64	2.27	0.00	1.17	0.00
23.	Madhya Pradesh	6.09	3.79	0.87	1.27	2.86
24.	Gujarat	31.00	56.15	20.00	202.00	214.91
25.	Daman and Diu	1.94	0.00	0.00	0.00	0.00
26.	Dadra and Nagar Haveli	0.69	0.00	0.00	0.00	0.00
27.	Maharashtra	279.76	191.52	95.72	148.04	179.71
28.	Andhra Pradesh	35.43	39.40	15.83	72.83	94.99
29.	Karnataka	40.19	63.60	19.36	44.54	34.53
30.	Goa	1.70	0.00	0.00	0.58	0.00
31.	Lakshdeep	0.00	0.00	0.00	0.00	0.00
32.	Kerala	22.31	16.48	6.71	19.92	17.91
33.	Tamil Nadu	204.50	101.96	74.08	74.99	55.60
34.	Puducherry	3.38	0.00	0.00	0.00	0.00
35.	Andman and Nicorbar Island	0.00	0.00	0.00	0.00	0.00
TOTAL		911.74	702.47	355.12	742.56	762.92

Statement-V

The details of financial assistance provided to States/UTs for development of MSME

Performance and Credit Rating Scheme:

For encouraging micro and small enterprises to get credit rating done by reputed credit rating agencies, assistance up to 75% of the fee (subject to a maximum of Rs. 40,000/-) is provided under the scheme.

The year-wise funds released under the scheme during the last five years is as under (State/UT-wise break-up is not available):

Sl.No.	Year	Funds released (Rs. Lakh)
1.	2007-2008	950.00
2.	2008-2009	715.00
3.	2009-2010	3680.00
4.	2010-2011	4480.00
5.	2011-2012	6925.00

Scheme for Reimbursement of Bar Code Certification:

- To encouraging adoption of bar coding by the micro and small enterprises, reimbursement up to Rs. 18,750/- and Rs. 3,750/- for annual recurring fee for the next three years is provided under the scheme.
- The year-wise funds released under the scheme during the last five years is as under (State/UT-wise break-up is not available):

Sl.No.	Year	Funds released (Rs. Lakh)
1.	2007-2008	15.32
2.	2008-2009	29.83
3.	2009-2010	37.04
4.	2010-2011	45.67
5.	2011-2012	85.63

Scheme of Fund for Regeneration of Traditional Industries (SFURTI)

- To develop clusters of traditional industries, assistance is provided for setting up of Common Facilities Centres, market promotion activities, development of new products/designs, etc., under the scheme.
- The year-wise funds released under the scheme during the last five years is as under (State/UT-wise breakup is not available):

Sl.No.	Year	Funds released (Rs. Crores)
1.	2007-2008	15.31
2.	2008-2009	16.95
3.	2009-2010	12.00
4.	2010-2011	10.80
5.	2011-2012	Nil

Funds for Assam under CSS

2087. SHRIMATI NAZNIN FARUQUE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of amount/ funds allocated and released by the Central Government under the Centrally Sponsored Schemes (CSS) to Assam during the last three years, scheme-wise; and

(b) the details of amount spent by the State Government against above allocation?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) This Ministry is not implementing any Centrally Sponsored Schemes.

(b) Does not arise.

Participation in promotional meets

2088. SHRI ANIL MADHAV DAVE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Ministry or any other organisation/agency under the Ministry participated in International Exhibitions/Trade Fairs/ Buyer-Seller Meets in past two years; and